

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CIVIL) Diary No.24904/2021

(Arising out of impugned final judgment and order dated 28-07-2021 in C.A. No.4526/2021, 28-07-2021 in C.A. No.4527/2021, 28-07-2021 in C.A. No.4528/2021, 28-07-2021 in C.A. No.4529/2021, 28-07-2021 in C.A. No.4530/2021, 28-07-2021 in C.A. No.4531/2021, 28-07-2021 in C.A. No.4532/2021 28-07-2021 in C.A. No.4533/2021 passed by the Supreme Court Of India)

**CHIEF EXECUTIVE OFFICER,
ZILLA PARISHAD AHMEDNAGAR & ANR.**

Petitioner(s)

VERSUS

JANARDHAN APPASAHEB BARDE ETC.

Respondent(s)

(IA No.133202/2021 - FOR CONDONATION OF DELAY IN FILING REVIEW PETITION; and, IA No.133203/2021 - FOR ORAL HEARING)

WITH

Diary No.24898/2021 (III)

(IA No.145025/2021 - FOR CONDONATION OF DELAY IN FILING REVIEW PETITION; and, IA No.133181/2021 - FOR ORAL HEARING)

Date : 30-11-2021 These petitions were circulated today.

CORAM :

**HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE AJAY RASTOGI**

By Circulation

**UPON perusing papers the Court made the following
O R D E R**

Delay condoned.

Applications for listing of Review Petitions in open Court are dismissed.

The Review Petitions are dismissed, in terms of the Signed Order placed on the file.

Pending applications, if any, also stand disposed of.

**(MUKESH NASA)
COURT MASTER**

**(VIRENDER SINGH)
BRANCH OFFICER**